

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 409
TO BE ANSWERED ON 25.07.2024**

WELFARE SCHEMES FOR RURAL AND FARM LABOURERS

409. SHRI NARHARI AMIN:

Will the Minister of Labour and Employment be pleased to state:

the details of Government welfare schemes for the upliftment of rural and farm labourers, including the benefits to agricultural labourers in the agricultural sector, the schemes' names, the total amount allocated for the benefits over the last five years and details of any additional steps taken by Government to address farm labourers' needs in education, living conditions and daily requirements?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

Central Government runs various schemes for the upliftment of rural and farm labourers, including the benefits to agricultural labourers in the agricultural sector. These schemes include (i) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) (ii) Pradhan Mantri Kisan Maandhan Yojana (PMKYM) (iii) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM) (iv) Public Distribution System through One-Nation-One-Ration-Card Scheme under National Food Security Act (v) Deen Dayal Upadhyay Gramin Kaushal Yojana (vi) Gareeb Kalyan Rojgar Abhiyan (vii) Mahatma Gandhi Bunkar Bima Yojana (viii) Deen Dayal Antyodaya Yojana (ix) Pradhan Mantri Awas Yojana (x) PMSVANidhi (xi) Pradhan Mantri Kaushal Vikas Yojana (xii) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers (xiii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) (xiv) Pradhan Mantri Suraksha Bima Yojana (PMSBY) (xv) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY).

Apart from this, State Governments also run specific schemes for the welfare of the farm labourers including agriculture labourers.

Budget allocations and expenditure are as per provisions of the respective schemes.
